

(c) the amount of loan in thousand crores rupees waived off in the year 2008-09?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) The Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 was implemented by the Government to de-clog the lines of credit that were clogged due to the debt burden on the farmers and make the farmers eligible for fresh loans. Under the Scheme Rs. 52,275.55 crore has been released by the Government through Reserve Bank of India and National Bank for Agriculture and Rural Development to give benefit to 3.45 crore farmers.

After the implementation of the Scheme, the flow of credit to agriculture sector has increased from Rs. 3,01,682 crore in 2008-09 to Rs. 4,68,177 crore in 2010-11. The number of farm account financed has increased from 4.56 crore in 2008-09 to 5.49 crore in 2010-11.

Issue of KCCs in Goa

3460. SHRI SHANTARAM NAIK : Will the Minister of FINANCE be pleased to state :

(a) the number of Kisan Credit Cards (KCCs) and Swarozgar Credit Cards issued in Goa till date;

(b) the essential features of the two schemes and the facilities provided thereunder with special reference to Goa; and

(c) the financial and other benefits given to the two card holders in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) State Level Bankers Committee (SLBC), Goa has reported that 8558 Kisan Credit Cards (KCCs) and 655 Swarozgar Credit Cards (SCCs) have been issued in Goa upto 31.12.2011.

The salient features of Kisan Credit Cards (KCCs) and Swarozgar Credit Cards (SCC) are as under :

(I) Kisan Credit Card

- Credit Limit based on operational land holding, cropping pattern and scale of Finance.
- Total limit is inclusive of 20% of production credit, which includes crop production expenses and working capital for allied agricultural activity and contingency credit/consumption loan.
- Annual credit limit sanctioned with suitable seasonal sub limits for crop production, contingency expenses and ancillary activities.

- Eligible Crop in notified area are covered under Crop Insurance Scheme - National Agriculture Insurance Scheme (NSID).
- Margin not required.

(II) Swarojgar Credit Card

- It is issued to small artisans, handloom weavers, service sector, fishermen, self employed persons, rickshaw owners and other micro entrepreneurs.
- Limit of Rs. 25000 sanctioned for five years subject to renewal every year.
- Covered Under Group Insurance Scheme. Premium to be shared by bank and borrower equally.

New NBFCs

3461. DR. PRABHAKAR KORE : Will the Minister of FINANCE be pleased to state:

- whether it is a fact that a new category of Non-Banking Financial Companies (NBFCs) or MFIs has been introduced recently in the country;
- if so, the details thereof;
- whether Government has issued any guideline for the implementation of the scheme;
- if so, the details thereof;
- whether Government has forced any target for the NBFCs-MFIs; and
- if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (d) Reserve Bank of India (RBI) had set up a sub-committee of the Central Board of Directors of the RBI to study the issues and concerns in the microfinance sector, including ways and means of making interest rates charged by them reasonable. The Sub-Committee recommended creation of separate category of NBFCs operating in the microfinance sector to be designated as Non Banking Financial Company – Micro Finance Institutions (NBFC-MFIs). Accordingly, a separate category of NBFC, viz., NBFC-MFI has been introduced on 2.12.2011 under the new regulatory framework including regulation on capital adequacy, asset classification and provisioning norms to be adhered to by the MFIs with effect from 01.04.2012. Bank lending to NBFCs which qualify as NBFC-MFIs will be entitled to 'Priority Lending' status. For monitoring compliance with regulations, the Sub-Committee has proposed a four-pillar approach with the responsibility being shared by (a) MFI, (b) industry